

Nomination of cases by Hon'ble The Chief Justice on 27/10/2015

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 6098/2015	Hon. Krishna Murari, J.	Writ C-II Section on 28/10/2015
2	W. P. - 40275/2013 with W. P. - 46383/2013 with W. P. - 46384/2013	Hon. Krishna Murari, J.	Writ C-II Section on 28/10/2015
Bench Comprising			
3	C. E. Appeal Defective - 186/2010 with C. E. Appeal - 445/2010	Hon. Tarun Agarwala, J. and Hon. S. P. Kesarwani, J.	S.T.R./T.T.R. Section on 28/10/2015
Hon....., J.			
4	Bail - 37491/2015	Hon. Ramesh Sinha, J.	Fresh Filing Section on 27/10/2015
5	Bail - 9246/2015 with Bail - 15937/2014	Hon. Harsh Kumar, J.	Bail Section on 28/10/2015
6	W. P. - 54977/2014	Hon'ble Ran Vijai Singh, J.	Writ A-I Section on 28/10/2015
7	W. P. - 54974/2014	Hon'ble Ran Vijai Singh, J.	Writ A-I Section on 28/10/2015
Appropriate Court dealing with such matters			
8	Bail - 29278/2015	Appropriate Court dealing with such matters	Bail Section on 28/10/2015
9	Bail - 34477/2014	Appropriate Court dealing with such matters	Bail Section on 28/10/2015
10	Bail - 3634/2014	Appropriate Court dealing with such matters	Bail Section on 28/10/2015
11	Bail - 29990/2015 with Bail - 23645/2013 with Bail - 2717/2011	Appropriate Court dealing with such matters	Bail Section on 28/10/2015
12	Bail - 35058/2015 (Correction Application) with Nomination Application - 368881/2015	Appropriate Court dealing with such matters	Bail Section on 28/10/2015
13	Bail - 35359/2015 (Correction Application) with Nomination Application - 369144/2015	Appropriate Court dealing with such matters	Bail Section on 28/10/2015

14	C. E. Appeal – 15/2010	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 28/10/2015
15	C. E. Appeal – 349/2010	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 28/10/2015
16	C. E. Appeal Defective – 100/2012 with C. E. A. - 784/2012	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 28/10/2015
Special Order			
17	Govt. Appeal – 5123/2002 with Crl. Rev. - 1548/2002	“Place before Bench of Hon. A. P. Sahi, J. and Hon. P. K. Srivastava, J. on 30 Oct. 2015 as discussed.”	Govt. Appeal Section on 27/10/2015
18	First Appeal – 309/2015	“Place before the D. B. presided over by Hon'ble Sudhir Agarwal, J. in view of the order of expeditious hearing passed by Hon'ble Supreme Court.”	First Appeal Section on 28/10/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
19	W. P. - 59267/2015	Hon. Abhinava Upadhya, J.	Fresh Filing Section on 27/10/2015
20	W. P. - 55569/2015	Hon. Sunita Agarwal, J.	Fresh Filing Section on 28/10/2015
21	W. P. - 57466/2015	Hon. Sunita Agarwal, J.	Fresh Filing Section on 28/10/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.(LISTING)
28/10/2015